

News Item 'Our Woman at Unicef'

6231. SHRI K.V. THANGKABALU:
SHRI K. PRADHANI:

Will the Minister of WELFARE be pleased to refer to news item in the "Sunday Times" dated August 4, 1991 titled 'Our Woman at UNICEF' and state:

(a) whether the Indian Government had selected any official nominee as our representative in the Executive Board of UNICEF for the current term;

(b) whether our country's nominee is officially represented on this Board; and

(c) if not, the details thereof?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) The candidature of Secretary, Women and Child Development was approved by the Government of India.

(b) Yes, Sir.

(c) Does not arise.

[*Translation*]

Institutions Engaged In Cultural Education

6232. SHRI MOHAN SINGH: Will the Minister of Human Resource Development be pleased to state:

(a) the names of institutions engaged in cultural, educational and intellectual activities receiving annual grant of Rs.25 lakhs or more from the Government.

(b) whether any annual report of the activities and working of these institutions is submitted to Ministry;

(c) whether Government are taking necessary steps to ensure proper use of Government assistance given to all such institutions;

(d) if so, whether Government propose to set up any enquiry committee for checking the amounts spent out of the assistance given by Government to these institutions, and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): (a) to (e). The information is being collected and will be laid on the table of the House.

Possession Of S.F.S. Flats

6233. DR. KRUPASINDHU BHOI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether D.D.A. has been allotting flats on out of turn basis to these who are registered under category III of Self Financing Scheme of D.D.A.;

(b) the details of persons who have given possession on the basis of such allotment from the period January 1, 1989 to December 31, 1990;

(c) the details of persons who have been issued the allotment letters in 1988 but not yet given the possession; and

(d) the criteria to decide the locality of these allottees?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.